

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No.62/346/2020

This the 26th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Mehraj-ud-Din Line Age 27 years S/o Mohammad Amin Lone R/o Hirri Payeen, District Kupwara.**Applicant**

(Advocate:- Mr. Sheikh Manjoor)

Versus

1. Union Territory of J&K through Commissioner/Secretary to Govt. Animal & Sheep Husbandry Department, Civil Secretariat, Srinagar/Jammu & Ors.**Respondents**

(Advocate: Mr. Amit Gupta, AAG)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that this O.A. has become infructuous.

2. In view of the submission made by the applicant's counsel, this O.A. is disposed of as having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil